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O.A.NO.920 OF 2005

ORDER DATED 03.01.08

CORAM: DR.D.K.SAHU, MEMBER(JUDL.)

AND

SHRI C.R.MOHAPATRA, MEMBER(ADMN.)

None appears for the applicant. Mr.S.B.Jena,Ld.ASC for the respondents is present and heard. Perused the pleadings and documents annexed thereto.

- 2. Paragraph-10 of the counter and Annexure-R/1 reveal that the relief sought for by the applicant has already been granted. The applicant has not filed any rejoinder nor appears to prosecute his case.
 - 3. Thus the O.A. is dismissed for default. No order as to costs.

MEMBER(ADMN.)

MEMBER(JUDL.)